

IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH : KOLKATA

[Before Hon'ble Sri N.V.Vasudevan, JM & Shri M.Balaganesh, AM]

I.T.A Nos. 1804 & 1805/Kol/2014

Assessment Years : 2009-10 & 2010-11

M/s. BMA Stainless Ltd.
Kolkata
[PAN : AACCB 2921 L]
(Appellant)

-vs.-

D.C.I.T., Central Circle-VI,
Kolkata

(Respondent)

For the Appellant : Shri Ravi Tulsiyan, FCA

For the Respondent : Shri Sallong Yaden, Addl. CIT

Date of Hearing : 03.08.2017.

Date of Pronouncement : 03.08.2017.

ORDER

Per Bench

These are appeals by the Assessee against the orders dated 31.07.2014 of C.I.T.(A)-Central-I, Kolkata relating to AY 2009-10 & 2010-11 respectively.

2. The Id. Counsel for the assessee has filed an application dated 03.08.2017 seeking permission to withdraw the appeals. The Id. DR did not raise any objection to the withdrawal of the appeals by the assessee. We permit the assessee to withdraw these appeals.

3. In the result, the appeals are dismissed as withdrawn.

Order pronounced in the Court on 3.08.2017

Sd/-
[M.Balaganesh]
Accountant Member

Sd/-
[N.V.Vasudevan]
Judicial Member

Dated : 03.08.2017

[RG PS]

ITA Nos.1804&1805/Kol/2014
M/s. BMA Stainless Ltd.
A.Yr.2009-10 & 2010-11

Copy of the order forwarded to:

- 1.M/s. BMA Stainless Ltd., 10A, Shakespeare Sarani, Kolkata-700017.
2. D.C.I.T., Central Circle-VI, Kolkata.
- 3.C.I.T. (A)- Central-I, Kolkata 4. .C.I.T.-Central-I, Kolkata. .
- 3..CIT(DR), Kolkata Benches, Kolkata.

True copy

By Order

Senior Private Secretary
Head Of Office/D.D.O., ITAT Kolkata Benches, Kolkata